

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 131**  
TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2016

**IMPLEMENTATION OF PRADHAN MANTRI FASAL BIMA YOJANA**

\*131. SHRI RAMESWAR TELI:  
SHRI ASHWINI KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण  
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be pleased to state:

- (a) whether the Government is facing difficulty in implementing the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the entire country and if so, the details thereof along with the remedial measures taken thereon;
- (b) the time by which the scheme is likely to be introduced in all the States;
- (c) the number of farmers benefited by the scheme along with the funds disbursed to various States under PMFBY so far and the premium collected by the Government agencies for the year 2015-16, State-wise along with the details of the crops covered under the scheme;
- (d) whether the scheme covers sharecroppers and tenant farmers and if so, the details thereof; and
- (e) whether the Government has a dedicated information and education campaign for popularizing the scheme and if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½â`ãè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 131 DUE FOR REPLY ON 26<sup>TH</sup> JULY, 2016.**

(a) & (b): Pradhan Mantri Fasal Bima Yojana (PMFBY) has been approved for implementation in all States and Union Territories from Kharif 2016 season. However, the scheme is voluntary for States/UTs. Government has been engaging the States/UTs for implementation of the scheme for benefit of the farmers of their States/UTs. Besides, circulation of detailed guidelines for implementation of the schemes to all stakeholders including State Governments, all the requisite assistance and clarifications have been provided to the States/UTs to prepare clusters, tender documents and finalization of implementing insurance companies etc. So far, 21 States and 1 Union Territory have completed the tendering process for selection of Insurance companies for implementation of PMFBY and restructured Weather Based Crop Insurance Scheme (WBCIS) during Kharif 2016 season and tendering in Jammu & Kashmir is underway. Out of these 22 States/UTs, 19 States/UTs have already issued the notification for implementation of the schemes in Kharif 2016.

(c): Details of farmers benefited under PMFBY are not available as the season is in progress and this is the first season for the scheme. During first season i.e. Kharif 2016 a number of crops like wheat, paddy, maize, bajra, barley, potato, sugarcane, cotton, groundnut, mustard, black gram, green gram, soybean, arhar, urad, ragi, papaya, banana, lobiya, bhindi, tomato, jowar, chilli, til etc. have been notified by the concerned State Governments under PMFBY.

(d): Yes, Madam. The scheme envisages coverage of all farmers including sharecroppers and tenant farmers growing the notified crops in the notified areas. Details of coverage are not available as the season is in progress.

Contd...2/-

(e): Yes, Madam. To enhance the awareness about Pradhan Mantri Fasal Bima Yojana (PMFBY) among all the stakeholders including farmers, Government is undertaking a comprehensive publicity and awareness programme to educate the farmers about the benefit of crop insurance schemes. Capacity building and training programmes for other stakeholders are also being organized. The salient activities under awareness campaign involve the publicity of features & benefits of the scheme through advertisements in leading National/Local News Papers, telecast through audio-visual media, distribution of pamphlets in local languages, participation in agriculture fairs / mela / goshti and organization of workshops / trainings and SMS through Kisan Portal etc. State Governments/UTs are also being regularly persuaded to increase the coverage including notifying more crops under crop Insurance schemes. One day seminar/kisan fair especially on the PMFBY has also been organized at various Krishi Vigyan Kendras (KVKs) during March-April, 2016 throughout the country. State-wise details of seminars/kisan fairs held at KVKs are **annexed**. In addition, several communications have also been sent to the public representatives including Members of Parliament, representatives of Panchayati Raj Institutions etc.

## ANNEXURE

## State wise Summary of PMFBY Awareness Campaign through KVKs

State	No. of KVKs which Organised the programme	No. of Hon'ble Union Ministers who attended the programme	No. of Hon'ble State Govt. Ministers who attended the programme	No. of Hon'ble MPs of Lok Sabha who participated	No. of Hon'ble MPs of Rajya Sabha participated	No. of MLAs who Attended the programme	Nos. who attended			No. of Participants		No. of Exhibitions organised
							Chairman/ Members/ Zila Panchayats	Distt. Collector	Bank Officials	Farmers	Govt. Bank Officials, PRI members etc.	
Punjab	20	1	3	3	2	5	2		17	12580	22	17
Haryana	17	1	1	5	-	10	7		16	12727	24	13
Himachal Pradesh	9	-	2	3	-	3	5		6	3900	14	6
Delhi	1	-	-	1	-	-	-	-	1	450	2	1
Jammu & Kashmir	8	1	-	1	-	3	-	-	5	3513	8	4
Zone I Total	55	3	6	13	3	21	14	0	45	33170	70	41
A & N Islands	3	0	0	1	0	0	1	0	6	559	43	2
Bihar	38	4	0	13	1	10	6	8	102	28901	1001	266
Jharkhand	23	2	1	9	0	18	11	4	45	16234	711	148
West Bengal	16	0	0	7	0	2	3	0	25	6357	102	34
Zone II	80	6	1	30	1	30	21	12	178	52051	1857	450
Arunachal Pradesh	14	0	1	1	1	6	11	5	6	2148	14	6
Assam	25	0	2	14	1	17	2	12	38	17374	4	180
Manipur	9	0	0	2	0	2	4	1	3	1732	53	41
Mizoram	8	0	1	0	1	0	1	2	11	2414	12	35
Meghalaya	5	0	0	1	0	5	0	0	1	1089	29	5
Nagaland	9	0	0	1	0	1	1	3	3	3135	18	11
Sikkim	4	0	1	1	0	2	9	1	2	1038	20	4
Tripura	4	0	0	1	0	4	3	0	4	1636	11	7
Zone III	78	0	5	21	3	37	31	24	68	30566	161	289
UP	50	11	-	35	1	7	10	7	102	36487	663	463
Uttarakhand	11	-	-	7	-	3	6	4	15	4044	58	61
Zone IV	61	11	0	42	1	10	16	11	117	40531	721	524
Andhra Pradesh	14	1	2	10	0	8	3	3	14	7551	1386	124
Maharashtra	33	2	0	19	0	6	12	9	24	17974	1284	225
Telangana	9	1	1	8	0	4	3	1	8	7747	661	67
Zone V	56	4	3	37	0	18	18	13	46	33272	3331	416
Rajasthan	33	3	0	25	1	4	35	35	35	26250	60	40
Gujarat	25	3	1	19	3	1	25	25	25	18750	45	35
Zone VI	58	6	1	44	4	5	60	60	60	45000	105	75
Chhattisgarh	19	1	1	10	0	18	11	6	18	13044	699	140
Madhya Pradesh	45	0	5	28	0	33	21	11	49	31025		158
Odisha	30	1	2	20	1	19	18	10	32	9026	895	201
Zone VII	94	2	8	58	1	70	50	27	99	53095	1594	499
Karnataka	27	1	0	15	1	11	5	3	54	16089	466	231
Goa	2	0	1	1	0	2	2	0	3	638	16	0
Tamil Nadu	11	1	1	8	1	2	45	2	30	6749	267	165
Kerala	3	0	0	2	0	1	2	0	6	1500	25	18
Zone VIII	43	2	2	26	2	16	54	5	93	24976	774	414
Grand Total	525	34	26	271	15	207	264	152	706	312661	8613	2708

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